

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 372
TO BE ANSWERED ON 09th DECEMBER, 2022

**IMPORT TAX ON VEHICLES UNDER PROPOSED INDIA-UK FREE TRADE
AGREEMENT**

372 SMT. JEBI MATHER HISHAM:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether there is any proposal to reduce the import tax on British-made passenger vehicles under the India-UK Free Trade Agreement (FTA) which is to be inked, if so, the details thereof;
- (b) whether Government has taken into account the concern of the passenger vehicle makers in India in allowing lower tariffs for passenger vehicles under the India-UK FTA, if so, the details thereof;
- (c) the reasons for delay in signing the India-UK FTA which was planned to be inked during Diwali period; and
- (d) the current status of the talks with UK over FTA?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) to (d): India and the UK are negotiating a Free Trade Agreement (FTA) since 13th January 2022. 5 rounds of negotiations have been held so far. Both sides are engaged and working together with the aim to conclude the negotiations at the earliest. Trade in Goods, including passenger vehicles, is one of the areas under negotiations based on overall package of gains and give-aways, which takes into consideration the ambitions and sensitivities of both the sides. The India-UK FTA negotiations are currently underway.
